

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**I.A. No. 5/2012 in  
Petition No. 19/MP/2012**

**Sub:** Application for impleading as respondent in the petition No. 19/MP/2011 pertaining to illegal curtailment of Medium Term Open Access granted by Power Grid Corporation of India Limited for inter-State of electricity.

Date of hearing : 21.2.2012

Coram : Dr. Pramod Deo, Chairperson  
Shri S.Jayaraman, Member  
Shri V.S. Verma, Member  
Shri M.Deena Dayalan, Member

Petitioner : Jindal Power Limited, New Delhi.

Respondents : Southern Regional Load Despatch Centre, Bangalore .  
Power Grid Corporation of India Ltd. Gurgaon

Parties present : None

**Record of Proceedings**

Power Company of Karnataka Limited has filed I.A. No. 5/2012 for impleading as party in Petition 19/MP/2011 pertaining to illegal curtailment of Medium Term Open Access granted by Power Grid Corporation of India Limited for inter-State sale of electricity.

2. I.A. was listed on admission after notice to the Power Company of Karnataka Limited.

3. None was present on behalf of the Power Company of Karnataka Limited.

4. The Commission directed to list the I.A. on 28.2.2012 as the last opportunity.

**By Order of the Commission**

Sd/-  
**(T. Rout)**  
**Joint Chief (Law)**